

<i>Name of rig</i>	<i>annual charter hire payment 1989-90 (Rs./laks)</i>
23. Perronegro	813.69
Total	18747.50

37

Coal Production

*276. PROF. RASA SINGH RAWAT:
SHRI NAKUL NAYAK:

Will the Minister of ENERGY be pleased to state:

(a) The estimated demand and the quantity of coal to be produced in the country by the end of the Eighth Plan;

(b) whether any long term policy has been formulated in this regard; and

(c) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The Eighth Five Year Plan is under finalisation. However, the Working Group on Coal and Lignite for Eighth Five year Plan set up by the Planning Commission, has estimated the raw coal demand by the terminal year of Eighth Plan (1994-95) as 35 million tonnes. The Working Group has suggested a coal production plan of 310.31 m. t. for the year 1994-95 and the gap between demand and availability has been proposed to be met by drawal from the pit-head stocks and import of coking coal required for the steel sector. The increase in productions, will be achieved by increasing productivity, production from the existing mines, ongoing projects and by development of new projects.

[English]

Civil Aviation
Operation of Air Taxis

*277. SHRI SHANTARAM
POTDUKHE:
SHRI SANAT KUMAR MAN-
DAL:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have permitted some private Air Taxi Operators to fly on Indian Airlines' busy routes;

(b) if so, the rationale behind permitting private operators into the Indian air transportation field;

(c) the terms and conditions on which these airlines have been permitted to operate and how their tariff have been approved;

(d) the charges payable by these private air taxi operators to Government and the airport authorities concerned for the services rendered to them at the airports;

(e) the details of check by the Director General, Civil Aviation and other Government agencies concerned to be exercised on the air-worthiness of the fleet and their day-to-day operations; and

(f) whether the passengers travelling in these private airlines will be entitled to the same compensation in case of any mishap